

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8632/2011

UTTAR PRADESH JAL NIGAM
THROUGH ITS MANAGING DIRECTOR & ANR.

Appellant(s)

VERSUS

L.I.C. EMPLOYEES COOPERATIVE
HOUSING SOCIETY LIMITED
THROUGH ITS PRESIDENT & ANR.

Respondent(s)

Date : 14-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Dr. Sumant Bharadwaj, Adv.
Dr. Vedant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mr. D.m.sharma, Adv.
Mrs. Amrita Behera, Adv.
Mrs. Pooja Gupta, Adv.
Mr. Anshu Singh, Adv.
Ms. Anshita Sharma, Adv.

For Respondent(s) : Mr. K. K. Mohan, AOR
Mr. Vinay Garg, AOR

Mr. Manoj K Mishra, Adv.
Mr. Kamendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of respondents, list on 28.07.2026.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)